

embark on use of 20% alcohol in petrol which is being done all over the world and is pending decision; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir. The State Governments and implementing agencies have been advised to develop and utilise various types of non-conventional energy systems and devices, such as, biogas, improved chulha solar thermal systems, solar photo voltaic systems, wind energy systems, mini-micro hydro plants, biomass based energy generation systems etc.

(b) Efforts are being made for development of wind energy in Andhra Pradesh. 50 wind mapping stations and 9 wind monitoring stations have been established for collection of wind data. In addition 6 more wind monitoring stations are under installation.

A 550 KW wind farm project has been established at Thirumala. The capacity of this project is being increased by another 500 KW. Recently, a 2 MW wind farm project has been taken up for installation at Ramagiri in ananthapur district. In addition 2 wind farm projects, 377 Shallow well and 10 deep well water pumping wind mills were installed in the State of Andhra Pradesh.

(c) and (d). A demonstration project for diesel replacement through dual-fuel system of ethanol-diesel has been taken up to run a fleet of 25 DTC buses in Delhi for studying various effects. As regards use of alcohol for petrol replacement, a project has been undertaken for demonstrating use of petrol 90% blended with anhydrous alcohol 10%. Various aspects of the above are being studied in the project.

Industrial Backwardness due to Non-Availability of Electricity

5188. SHRI M. RAMANNA RAI: Will the Minister of POWER AND NON-CONVEN-

TIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government are aware that one of the reasons for the industrial backwardness of Malabar area is because of the non-availability of electricity;

(b) whether any proposal is pending before the Government for a super thermal plant to solve the electricity problems of the region;

(c) whether the Ministry of Environment has cleared the Trikkapur super thermal plant; and

(d) if not, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The distribution of power within various regions/areas of a State is the prerogative of the concerned State Government/State Electricity Board. However, during the period April, 91-February, 92, the State of Kerala, including Malabar region, faced an energy shortage of 3%.

(b) The National Thermal Power Corporation propose to set up a Thermal Power Project with a capacity of 2 x 210 MW in the first stage in Alleppy District of Kerala,

(c) and (d). At present, there is no proposal to set-up a Super Thermal Power Plant at Trikanpur.

[Translation]

P.C.Os in Uttar Pradesh to Scheduled Tribes

5189. SHRI ARJUN SINGH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any provision for setting up of a public telephone for Scheduled Tribes with the population of more than five thousand;

(b) if so, the number of such telephones installed in Uttar Pradesh, district-wise and

(c) the target fixed for the next year district-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P V RANGAYYA NAIDU) (a) No Sir, there is no plan to provide separate Public Call Offices for the exclusive use of scheduled tribe persons but it is planned to provide public telephone facility to all Gram Panchayats and to every 75 households in urban areas for public use including use by scheduled tribe persons during the Eighth Five Year Plan period

(b) and (c) Question does not arise in view of (a) above

[English]

Bawana Power Plant in Delhi

5190 SHRI V. KRISHNA RAO,
SHRI GURUDAS KAMAT
- SHRI TARA CHAND
- KHANDELWAL

Will the Minister of POWER AND NON CONVENTIONAL ENERGY SOURCES be pleased to state

(a) whether to meet the power demand in the capital, the Government propose to set up a power project at Bawana in Delhi

(b) if so the extent is likely to be provided power in the coming summer season therefrom

(c) other steps the Government propose to take to meet the power demand in the capital and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) (a) to (d) DESU is setting up a 400/200 KV sub station at Bawana as a part of the 400 KV Transmission Ring around Delhi. The project is scheduled for commissioning by 1993-94. Installation of 800/900 MW Gas Turbine Power Station at Bawana during the 8th Plan is also envisaged, subject to the availability of resources and other inputs. The power requirements of Delhi during the coming summer season are likely to be met satisfactorily by DESU's own generation at I P Station, Rajghat Thermal Power Station and Gas Turbines and supplies from the Badarpur Thermal Power Station. The balance requirements would be

met by supplies from the Narthen Grid. DESU is also augmenting and strengthening its transmission & distribution system at various voltage levels

Foreign Tourist Flow During 1992

5191 SHRI MUKUL BALKRISHNA Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the Government are aware that about four lakh European tourists are likely to visit India during 1992, and

(b) if so, the names of the countries from where these tourists are likely to visit and the facilities Government propose to provide to them?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) Yes Sir

(b) The European countries from most of the tourists are likely to arrive are UK, Germany, France, Italy, Spain, Sweden, Austria, Belgium, Netherlands, Poland, Switzerland, etc. The efforts of the Government are to improve the facilities like accommodation, transport etc in a coordination with the Private Sector.

Proposal to Set Up Cable T V Authority

5192 SHRI M. V. S. MURTHY
SHRI J. CHOKKA RAO
SHRI GURUDAS KAMAT

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether communication Experts have warned Government on Cable T V invasion

(b) if so the reaction of the Government thereto

(c) whether the Government propose to set up a Cable T V Authority to regulate the screening, operating and viewing and also the production/manufacturing and distribution of various items required for Cable T V operations and

(d) if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) (a) to (d) The Government are aware of the rapid growth in the Cable TV networks in the country during the recent past. Since the existing laws are not adequate to regulate the activities of these networks and the networks